

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**C.P. No. 62/53/2021
In
O.A. No. 62/121/2020**

This the 13th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sharan Gurdev Singh and ors

.....Applicants

(Advocate:- Mr. Jahangir Iqbal Ganai, Sr. Advocate assisted by Mr. Murfad)

Versus

1. Mr. Naveen Choudhary, Principal Secretary to Government, Agriculture Production Department, Civil Secretariat, Srinagar/Jammu.
2. Choudhary Mohammad Iqbal, Director Agriculture, Kashmir Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicants submits that the grievance of the applicants has been redressed as such he does not want to press the Contempt Petition.

2. In any case, we have gone through the contents of the Contempt Petition, no case for contempt is made out against the respondents. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**